

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency for the year 1988-89 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency for the year 1988-89.
- (25) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above. [Placed in Library. See No. LT-379/90]

**Notification under National Cadet Corps Act, 1948**

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): on behalf of Dr. Raja Ramanna:

I beg to lay on the Table—

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 13 of the National Cadet Corps Act, 1948:—

- (i) The National Cadet Corps (Amendment) Rules, 1989 published in Notification No. S.R.O. 346 in Gazette of India dated the 16th December, 1989.
- (ii) The National Cadet Corps (Amendment) Rules, 1989 published in Notification No. S.R.O. 350 in Gazette of India dated the 30th December, 1989. [Placed in library. See No. LT-380/90]

12.26 hrs.

[English]

**FINANCIAL COMMITTEES (1989)—  
A REVIEW**

SECRETARY-GENERAL: I beg to lay on the Table a copy each of the Hindi and

English versions of the "Financial Committees (1989)-A Review".

MR. SPEAKER: I would like to inform the House that as is customary, the House would adjourn for half-an-hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12.27 hrs.

**ELECTION OF DEPUTY SPEAKER**

[English]

MR. SPEAKER: We now take up the Motions for Election of Deputy Speaker. I find there are nine identical Motions proposing/seconding the name of Shri Shivraj V. Patil. The first motion stands in the name of the Prime Minister. This has been seconded by the Leader of the Opposition, Shri Rajiv Gandhi. I have been informed that the Leader of the Opposition will not be in a position to be present in the House. I also find that the next Mover, Shri Somnath Chatterjee is not here. Therefore, I call upon Shri Indrajit Gupta to move his motion.

SHRI INDRAJIT GUPTA (Midnapore): Mr. Speaker, Sir, on such a solemn occasion as Election of the Deputy Speaker, I presume that all hon. Members will cooperate in seeing that, while we dispose of this very important item of business, proper order should be maintained.

I beg to move:-

"That Shri Shivraj V. Patil, a member of this House, be chosen as the Deputy Speaker of this House."

I do not want to make a long speech or anything of that sort. It gives me great pleasure to find that the Government, by deciding to support the name of Mr. Shivraj V. Patil as Deputy Speaker of this House, has given an example of the highest norms and principles of parliamentary democracy. (*Interruptions*)

[Sh. INdrajit Gupta]

It is not a question of generosity or anything like that. It should be a democratic tradition of this House that the Deputy Speaker's post is offered to the opposition. Unfortunately, in the past, it was not done.

With these words, I move. (*Interruptions*)

PROF. SAIF-UD-DIN SOZ (Baramulla): Sir, I second the motion. I am here for the third term and Comrade Indrajit Gupta has been here from even earlier years. I am supporting the motion. I have never had any experience of Comrade Indrajit Gupta suggesting anything to which I could say "No". He always proposed things which are acceptable to me. Today, he has moved a motion which I wholeheartedly support. I find that Shri Shivraj Patil exhibits a dignified humility always; and he is also firm in his conviction. Shri Shivraj Patil's knowledge of procedure is excellent. So, I support the motion and I wish him well.

[*Translation*]

SHRI L.K. ADVANI (New Delhi): Mr. Speaker, Sir, I beg to move:

"That Shri Shivraj V Patil, a member of this House, be chosen as the Deputy Speaker of this House "

[*English*]

SHRI KADAMBUR M.R. JANARDHAN (Tirunelveli): Sir, I second the motion.

I am glad to support this motion moved by Shri Advani. Shri Shivraj V. Patil as the Speaker of Maharashtra Assembly set an example for the other Speakers. Mr. Indrajit Gupta has said that it is according to the convention. It is pleasure and magnanimity of the Congress-I Party to accept this post though their working partners were hesitating to accept it.

SHRI CHITTA BASU (Barasat): Sir, I beg to move :

"That Shri Shivraj V. Patil, a member of this House, be chosen as the Deputy Speaker of this House."

SHRI INDR JIT (Darjeeling): Sir, I second the motion. I have great pleasure in seconding the motion proposed by Shri Chitta Basu and thereby helping to restore a very important and time honoured practice and tradition.

SHRI NANDU THAPA (Sikkim): Sir, I beg to move:

"That Shri Shivraj V. Patil, a member of this House, be chosen as the Deputy Speaker of this House."

SHRI RAJDEV SINGH (Sangrur): Sir, I second the motion. The Prime Minister Shri V.P. Singh has set up a very highly principled precedent by giving to the opposition the office of the Deputy Speaker.

SHRI VAMANRAO MAHADIK (Bombay South Central): Sir, I beg to move:

"That Shri Shivraj V. Patil, a member of this House, be chosen as the Deputy Speaker of this House." I have great pleasure in doing so.

SHRIGOPALRAO MAYEKAR (Panaji): Sir, I second the motion.

MR. SPEAKER: I shall now put the first motion moved by Shri Indrajit Gupta and seconded by Prof. Saifuddin Soz to the vote of the House. The question is:

"That Shri Shivraj V. Patil, a Member of the House, be chosen as the Deputy Speaker of the House."

Those in favour may say 'Aye'.

HON. MEMBERS: Aye.

MR. SPEAKER: Those against may say "No". I think the Ayes have it. The Ayes have it. The Motion is unanimously adopted.

*The Motion was adopted*

MR. SPEAKER: I declare Shri Shivraj V. Patil duly elected as the Deputy Speaker of the House.

*Shri Shivraj V. Patil was conducted to the Deputy Speaker's seat by the Minister of Information and Broadcasting and Minister for Parliamentary Affairs Shri P. Upendra and Prof. N.G. Ranga*

12.35 hrs.

FELICITATIONS TO THE DEPUTY  
SPEAKER

THE PRIME MINISTER ( SHRI VISHWANATH PRATAP SINGH): Let me congratulate Shri Shivraj Patil for being elected as the Deputy-Speaker of the House. A responsibility will be cast on him to speak on behalf of all of us. It is a very difficult responsibility.

I had the good fortune of working together with Shri Shivraj Patilji and I have always admired his competence, his quiet efficiency, his dignified behaviour and inner self-confidence. He has had a rich experience of public life and has shouldered responsibilities in various positions in the State. He had been Minister of Irrigation, Law and Judiciary and of other Departments. And in the Union Council of Ministers he was in the Ministry of Defence, of Commerce, of Science & Technology and Atomic Energy and Space. But more so, it is not a new assignment for him as presiding officer. He was the Speaker of the Maharashtra Assembly already. So we know that we are in the hands of a very experienced and mature person. And I am sure, his experience will guide the House and will be our biggest asset.

In electing Shri Shivraj Patilji as Deputy-Speaker we are restoring a tradition once again of Deputy-Speaker's post going to the main opposition. I think, with his election, this important tradition has been revived and that

is a reason for greater pleasure.

We are not going to give him an easy time and nor will his be an easy task. I cannot, with any confidence, say that we will be giving him an easy time. But when passions run high, I am sure, his calm, composure and fairness will be our strength and will be able to find a way. In spite of the din, it is his coolness that will be able to guide the House.

Numerically the House is spelt out in terms of party, party strength, the strength of the Members, but this august House is not mere numbers, though that is how formally it may be spelt out. The essence of it is that it not only represents the parties and the Members of Parliament, but it also represents the people. And in all of this noise, I am sure, with him in the Chair, the voice of other people, particularly those who sweat and toil, those who contribute most to the country, will be heard and that is the greatest hope that we have in him.

PROF. N.G.RANGA (Guntur): I wish to congratulate the House, Yourself and this institution of the House sub electing Shivrajji as Deputy-Speaker. I think, he has had bigger innings for a longer time as a legislator the most of Deputy-Speakers we have and even some of the Speaker. He has been a Speaker, I think Maharashtra.

AN HON. MEMBER: Yes, he was.

PROF. N.G. RANGA: Earlier, he was there for a number of years as an experienced legislator. During the last ten or more years here in this House, he has conducted himself as one of the best legislators, and as a Minister—my hon. friend the Prime Minister knows it better from inside—he has proved to be one of the ablest Ministers who kept his good humour and patience with all of us, even on those occasions when we were in high temper and tempo. I am sure, you would find in him very able, confident, effective and cooperative comrade in helping in House to do its work in the best possible temper and tempo.